## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2071 ANSWERED ON:07.12.2011 IMPARTING TECHNICAL EDUCATION Shantha J.

## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there is any legislation to regulate technical education in the country;
- (b) if so, the details thereof;
- (c) whether any progress has been made during the last three years regarding the proposed legislation to regulate entry and operation of foreign educational institutions imparting or intending to impart higher education in the country; and
- (d) if so, the details thereof?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a)&(b): Yes Sir. The All India Council for Technical Education Act, 1987 provides for the establishment of an All India Council for Technical Education (AICTE) with a view to the proper planning and coordinated development of the technical education system throughout the country, the promotion of qualitative improvement of such education in relation to planned quantitative growth and the regulation and proper maintenance of norms and standards in the technical education system and for matters connected therewith.

(c) & (d): The Foreign Educational Institutions (Regulations of Entry and Operations) Bill, 2010 was introduced in the Lok Sabha on 3.5.2010 and was referred to the Department related Parliamentary Standing Committee on Human Resource Development (PSC on HRD). The PSC on HRD has examined the Bill and has submitted its 237th Report containing its observations and recommendations.